

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 111
(IB)-1108(ND)2020
IA-3270/2021

IN THE MATTER OF:

Noor Islam ... **Applicant/Petitioner**

Versus

M/s. Zuberi Fibres Pvt Ltd ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 03.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Saral Sharma for Respondent

Order

IA-3270/2021: By filing this Application, the Applicant/ Operational Creditor has prayed to withdraw the Company Petition no.1108/2020. Heard Ld. Counsel for the Applicant and perused the averments made in the Application. Prayer is allowed.

The Company Petition no. 1108/2020 is Dismissed as withdrawn.

With this, the IA stands disposed off.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)